

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/2641/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the March, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJKA/1720/2023 dated 23.02.2023.

Sir,

With reference to the above, I am directed to inform you that Smti Munmun B. Sarma, Addl. Sessions Judge cum Special Judge, POCSO, Kamrup, Amingaon has been allowed to avail LTC for the block period of 2022-2025 from 13.04.2023 to 17.04.2023, to travel Lukung, Ladakh via Delhi and Leh, with her husband & 15 year old son (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing Rules.

Smti Sarma may be informed accordingly.

Thanking you.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/2642-2643-2644-2645/A, dated 28.03.2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Munmun B. Sarma, Addl. Sessions Judge cum Special Judge, POCSO, Kamrup, Amingaon for information, with reference to her letter No.251/23 dated 23.02.2023.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information and necessary action.

Rou
REGISTRAR (VIGILANCE)